



IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE ANIL VERMA

ON THE 18th OF NOVEMBER, 2024

WRIT PETITION No. 1482 of 2007

SMT. SHEELA PANDEY

Versus

STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

None for petitioner.

Shri B. M. Patel - GA for respondent/State.

.....
ORDER

Called out.

On the last date i.e.13.11.2024, none appeared on behalf of the petitioner.

Repeated nonappearance of the petitioner shows that the petitioner is not interested in prosecuting this petition.

Therefore, this writ petition is **dismissed for want of prosecution.**

(ANIL VERMA)
JUDGE